

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 3331
TO BE ANSWERED ON 22.03.2017**

Law Universities and Colleges

†3331. SHRI SUKHBIR SINGH JAUNAPURIA:
SHRI JOSE K. MANI

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of law universities and colleges in the country, State-wise;
- (b) whether the Government proposes to set up more law universities in the country;
- (c) whether the recently released list of law colleges in India prepared by the Bar Council of India reveals that there has been a proliferation of new colleges in U.P., M.P. and Andhra Pradesh and if so, the details thereof;
- (d) whether this has raised concerns in the legal and judicial fraternity about the quality of advocates these institutions are churning out and if so, the steps being taken by the Government in this regard; and
- (e) whether elite universities have just one or two colleges affiliated to them to ensure good law education to its students and the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

- (a) A list of the number of Law Universities and Colleges in the country is at Annexure-A.
- (b) At present there is no proposal with the Government to set up Law Universities in the country.
- (c) The Bar Council of India has informed that as per the data for the year 2016-17 the State Government of Gujarat and Uttar Pradesh have given more permission to new law institutions compared to other states. As far as Madhya Pradesh and Andhra Pradesh are concerned, less than 10 numbers of new institutions have been permitted.
- (d) No Madam. To check the quality of legal education in the country the Bar Council of India has framed “the Bar Council of India Rules of Legal Education, 2008” and constituted “Legal Education Committee” under Section 10(2)(b) of the Advocates Act, 1961 presently headed by a former Hon’ble Judge of Supreme Court, two Hon’ble sitting Chief Justices of High Courts, several Hon’ble sitting Judges of different High Courts, former Chief Justice of High Court and former Judges of High Courts.
- (e) The Universities having one or two colleges affiliated to them can concentrate on good law education and also they can allot funds granted by UGC properly to these law colleges.

Annexure- A

Sl.	Name	Number of Universities	Total Colleges
1	Andhra Pradesh	16	80
2	Arunchal Pradesh	5	3
3	Assam	6	27
4	Bihar	9	29
5	Chhatishgarh	8	24
6	Delhi	4	13
7	Goa	1	2
8	Jharkhand	7	14
9	Gujarat	16	86
10	Haryana	21	36
11	Jammu	3	15
12	Himachal Pradesh	11	10
13	Karnataka	7	127
14	Kerala	6	34
15	Madhya Pradesh	13	173
16	Manipal	1	3
17	Maharashtra	14	180
18	Maghalaya	3	6
19	Mizoram	1	1
20	Nagaland	1	3
21	Odisha	7	41
22	Pondicherry	1	2
23	Punjab	7	33
24	Rajasthan	36	86
25	Sikkim	3	2
26	Tamil Nadu	7	16
27	Tripura	2	2
28	Uttar Pradesh	32	388
29	Uttrakhand	10	26

30	West Bengal	13	37
		271	1499